NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 33/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 534/2016 in C.A. No. 467/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Crystal City Pvt. Ltd

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

REPRESENTATION **SIGNATURE** S.NO. NAME (CAPITAL LETTERS) **DESIGNATION**

Navin Inhora, La Thousean our Lahwa, Law

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 24.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of April, 2017.